

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'SMC-3', NEW DELHI**

**BEFORE SHRI J. SUDHAKAR REDDY, ACCOUNTANT MEMBER**

**ITA No. 5094/Del/2014  
AY: 2009-10**

Sh. Vipin Mahajan  
56, Double Storey  
New Rajinder Nagar  
New Delhi 110 060

vs. ACIT, Circle 33(1)  
New Delhi

PAN: AAKPM 3287 B

**(Appellant)**

**(Respondent)**

**Appellant by** : Shri Shafiq Khan, Adv.

**Respondent by** : Sh. P.Damkanunjna, Sr.D.R.

**ORDER**

This is an appeal filed by the Assessee directed against the order of the Ld. Commissioner of Income Tax (Appeals-XXVI, New Delhi dated 09.07.2014 pertaining to the Assessment Year (A.Y.) 2009-10.

2. At the outset the ld.Counsel for the assessee submitted that he is withdrawing the appeal. The Ld.Sr.D.R. had no objection.

3. In the result the appeal of the assessee is dismissed as 'withdrawn'.

Order pronounced in the Open Court on 10<sup>th</sup> August, 2016.

Sd/-

**(J. SUDHAKAR REDDY)  
ACCOUNTANT MEMBER**

Dated: the 10<sup>th</sup> August, 2016

- *Manga*

Copy forwarded to: -

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT

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By Order,

**ASSISTANT REGISTRAR**